

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

C.A. 42(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 23.02.2018

NAME OF THE PARTIES:

Farukh Hatim Basrai
v/s.
Tata Power Company Ltd.

SECTION OF THE COMPANIES ACT: 58(4), 59 of Companies Act, 2013.

ORDER

None present.

In the interest of justice, list this matter on 19.03.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)